

M/s. A.K. Mahapatra
R.N. Panda
S.K. Sharma

(1)

(A)

CAT / I / II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 221 1995-

Smt. Kamala Sahu Applicant (s)

Versus

Principal Kendriya Vidyalaya Respondent (s)

Sr. No	Date	Order with Signature
2	27-4-95	Registered Registration. Learned counsel for the applicant concedes that Kendriya Vidyalaya, Sambalpur, is not notified under the Act to be the Organisation over which this Tribunal can exercise its jurisdiction. That being so, we direct return of this application to the applicant's counsel for presenting before the proper forum. Vice-Chairman Member (Admn.) 27.4.95 S.O. Registered with defect having no jurisdiction. Registration